HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-CRM(M) No. 4/2020 EMG-CrlM No. 9/2020

Sandeep Kumar

...Petitioner(s)

Through: - Ms. Sheeba Sethi, Advocate

v/s

UT of Jammu and Kashmir and others

...Respondent(s)

Through:- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

<u>ORDER</u>

Mr. Aseem Sawhney, learned Additional Advocate General seeks and is granted time to file objections by the next date.

List on 28.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 26.05.2020 Pawan Chopra